

12.54½ hrs.

**STATE FINANCIAL CORPORATIONS (AMENDMENT) BILL\***

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to move for leave to introduce a Bill further to amend the State Financial Corporations Act, 1951.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State Financial Corporations Act, 1951."

*The motion was adopted.*

SHRIMATI SUSHILA ROHATGI: I introduce the Bill.

12.55 hrs.

**RE. BUSINESS OF THE HOUSE**

MR. SPEAKER: A suggestion has come that the discussion on STC should be for four hours instead of two hours. The BAC has fixed two hours for it.

SHRI JYOTIRMOY BOSU (Diamond Harbour): It is under Rule 184 It is substantive Motion.

MR. SPEAKER: Why don't you put that before the Business Advisory Committee?

SHRI JYOTIRMOY BOSU: I made a feeble attempt.

MR. SPEAKER: In my very presence it happened.

श्री अम्बेश्वर बिश (बेगुलराज) :  
टाइम फिक्स नहीं हुआ था

MR. SPEAKER: The time fixed for Motion under rule 184 is 2 hours.

श्री अटल बिहारी वाजपेई (ग्वालियर) :  
इस को ही बलाइये हाफ ऐन अवर डिस्कशन के बजाए ।

अध्यक्ष महोदय हाफ ऐन अवर के बजाए इस को ही रख लेंगे ।

श्री एस० एच० बनर्जी (कानपुर) :  
इस के बारे में श्री समर गुहा से पूछ लीजियेगा ।  
नहीं तो मुश्किल हो जायेगी ।

MR. SPEAKER: I do not think he has come today. Is Mr. Samar Guha here? No. That is all right. I will try to accommodate the request made by the hon. Members. Of course, you will have to persuade Mr. Samar Guha to postpone his Half-An-Hour discussion to some other day. Prof. Madhu Dandavate will persuade him. Of course, I can do it on my own also.

PROF. MADHU DANDAVATE (Rajapur): I can do it provided he is given some time some other day.

MR. SPEAKER: I will certainly accommodate him.

PROF. MADHU DANDAVATE: He is quite accommodative. You have a wrong impression about him.

MR. SPEAKER: He is your party Member. It should be your headache, not my headache.

PROF. MADHU DANDAVATE: It will be my pleasure, not my headache.

12.58 hrs.

**INDIAN RAILWAYS (AMENDMENT) BILL—contd.**

MR. SPEAKER: We will now take up further consideration of the Indian Railways (Amendment) Bill. We have only 1 hour and 5 minutes left. We have to try to finish it within that period.

Shri Ambesh to continue his speech.

श्री अम्बेश (फिरोजाबाद) : अध्यक्ष महोदय, मैं उस दिन जिक्र कर रहा था कि प्राय से दस वर्ष पूर्व जो बेबीज की लायबिलिटी थी उसको हटा कर प्राय में क्वॉटर्स लायबिलिटी में कन्वर्ट कर दिया था । मैं कहना

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†Introduced with the recommendation of the President.